

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**32. IA 2717/2021 IA 2874/2021 IA 2701/2021 IA 2907/2021**  
**In C.P. (IB)/4106(MB)2018**

**CORAM:**

**SMT. ANURADHA BHATIA**  
**HON'BLE MEMBER (T)**

**SHRI KISHORE VEMULAPALLI**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2023**

**NAME OF THE PARTIES:** **Dena Bank**  
**V/s**  
**Topworth Tollways (Ujjain) Pvt Ltd**

**APPEARANCE :**

**FOR THE APPLICANT** : Absent

**FOR THE RESPONDENT** : Adv. Eshna Kumar

**Section: 7, 66 (1) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **30.03.2023** for hearing.

**Sd/-**  
**ANURADHA BHATIA**  
**Member (Technical)**  
09.03.2023  
Sushil

**Sd/-**  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**